

RAJASTHAN HIGH COURT, JODHPUR**STANDING ORDER**

No. : 15/S.O./2019/

Dated : 06.11.2019

In supersession of Order No. 08/S.O./2019 dt. 02.07.2019, issued earlier in this regard, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Mahendra Kumar Maheshwari, Judge, Rajasthan High Court, Jaipur Bench, Jaipur as Incharge of Mediation at Rajasthan High Court, Jaipur Bench, Jaipur.

BY ORDER

Om
REGISTRAR (ADMN.)

No.Gen/XV/31/2008/5009

Dated : 06.11.2019

Copy forwarded to the following for information :-

1. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to Hon'ble Mr. Justice Mahendra Kumar Maheshwari, Judge, Rajasthan High Court, Jaipur Bench, Jaipur.

Om
REGISTRAR (ADMN.)

No. Gen/XV/31/2008/5010

Dated : 06.11.2019

Copy also forwarded to the following for information and necessary action :-

01. The Registrar General, Rajasthan High Court, Jodhpur.
02. The Registrar, (Admn./Vigilance/Examination/Rules/Classification/Judicial/CPC), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
03. O.S.D. (F & I), Rajasthan High Court, Jodhpur.
04. The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Building, Jaipur.
05. The Director, Rajasthan State Judicial Academy, Jodhpur.
06. All Joint Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
07. The Joint Secretary, Rajasthan State Legal Services Authority, Jodhpur/Jaipur.
08. All P.S. to Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
09. A.O.J., General Section, Rajasthan High Court, Jodhpur.
10. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
11. Registrar (H.Q. At New Delhi), Bikaner House, Shahjhan Road, New Delhi-11.

Om
REGISTRAR (ADMN.)